

# LOK SABHA DEBATES

Vol. XII

Fourth Session of Ninth Lok Sabha

No. 1

## LOK SABHA

Wednesday, November 7, 1990/Kartika  
16, 1912 (Saka)

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

### OBITUARY REFERENCES

[*English*]

MR. SPEAKER: Hon. Members, as we meet today after an interval of over one month, it is my sad duty to inform the House the demise of five of our former colleagues, namely, Shri V.S. Ilanchezhiyan, Shri Kamalapati Tripathi, Shri Sasankasskhar Sangal, Capt. Williamson A. Sangma and Shrimati Nirlep Kaur.

Shri V.S. Ilanchezhiyan was a member of the Sixth Lok Sabha during 1977-79 representing Pudukkottai constituency of Tamil Nadu. Earlier he had been a member of Tamil Nadu State Legislative Assembly during 1967-76.

An agriculturist by profession, he worked for the development of agriculture and upliftment of the weaker sections of society particularly the Scheduled Castes and Tribes.

An able parliamentarian, Shri Ilanchezhiyan actively participated in the proceedings of the House particularly relating to problems faced by poor people in the country.

Shri Ilanchezhiyan passed away at Veerapatti (Tamil Nadu) on 14 September, 1990 at the age of 53.

A giant among politicians and statesmen of the pre-independence era, Shri Kamalapati Tripathi rose to dizzy heights on India's political firmament and stayed there for several decades.

A veteran freedom fighter, Shri Tripathi ranked among the ablest of our parliamentarians and administrators. A product of Kashi Vidyapeeth, he was still in his teens when inspired by the call of the Father of the Nation, he joined the freedom struggle and actively participated in the Non-Cooperation Movement. He was imprisoned for a number of years.

Starting his career as a Journalist, Shri Tripathi was elected to the Uttar Pradesh Legislative Assembly as early as in 1936 and remained its member for well over three decades. Shri Tripathi had the good fortune of working under the able stewardship of stalwarts like Pandit Madan Mohan Malviya, Pandit Govind Ballabh Pant and Dr. Sampurnanand. He held with distinction important portfolios in the Uttar Pradesh Council of Ministers. He became the Deputy Chief Minister of Uttar Pradesh in 1969 and thereafter adorned with great distinction the office of the Chief Minister of that State during 1971-73.

As a member of the Constituent Assembly of India, he was one of the founding fathers of our Constitution. He was also a member of the Constitution Translation Subcommittee.

Shri Tripathi was elected to the Rajya

Sabha in 1973 and continued to be its member till 1980. He was a member of the Union Council of Ministers between November 1973 and March 1977 and again from January to November 1980. As Railway Minister during 1975-77, he was the first to conceive of a railway link from Kashmir to Kanyakumari. He brought the much needed healing touch to industrial relations among the Railway employees and the management. He was the Leader of the opposition in Rajya Sabha from March 1977 to January 1980. Shri Tripathi was elected to the Seventh Lok Sabha on the 10th January, 1980 from Varanasi constituency of Uttar Pradesh and remained its member till its dissolution on 31st December, 1984.

An eminent parliamentarian, Shri Tripathi left an indelible mark of his personality on the proceedings of both Houses of Parliament, both in his capacity as the Leader of Opposition in Rajya Sabha as also a member of the Union Council of Ministers. The debates of both the Houses bear ample testimony to his deep understanding of the problems faced by our countrymen. His acumen and rare vision were a source of strength to his compatriots. He was always heard in the House with deep respect and rapt attention.

A true friend, philosopher and guide, Shri Tripathi was a profoundly respected fatherly figure who always tendered sane, sound and sagacious advice to all those who came in contact with him. Throughout his life, he worked relentlessly for the upliftment of weaker sections of the society, irrespective of caste, creed and religion.

An erudite Sanskrit scholar and man of letters, Shri Tripathi served as Chancellor of the Kashi Vidyapeeth for several years. His chaste and flawless Hindi made his speeches a pleasure to listen to. An ardent student of Indian philosophy and culture, his favourite pastime was writing books. He was awarded '*Mangala Prasad Puraskar*' for his publication '*Bapu aur Manavata*'. He was also an editor of various dailies and journals and had a number of publications to his credit.

Shri Tripathi passed away at Varanasi on 8th October, 1990 at the age of 86.

Shri Sasankasekhar Sanyal was a member of the Sixth Lok Sabha during 1977-79 representing Jangipur constituency of West Bengal. Earlier he had been a member of Bengal Legislative Assembly 1937-45, Central Legislative Assembly 1946-47, Member and Leader of the Opposition of the West Bengal Legislative Council 1956-65 and Member of Rajya Sabha in 1970.

An advocate by profession, Shri Sanyal was founder of different educational institutions and was twice elected President of the All Bengal and Assam Lawyers Conference. He inaugurated West Bengal Democratic Lawyers Conference and thereafter presided over the said Democratic Lawyers Association.

He worked for communal amity and upliftment of backward communities and was specially interested in assisting poor and the needy students in the matter of their education.

He was an All India Radio Light Music and Drama Artist and a high class debater. He was Author of '*Mayer Maya*' and many other books, short stories and also contributed several articles on social and political subjects. Shri Sanyal was heard with rapt attention in Parliament.

Shri Sanyal passed away at Berhampore on 12th October, 1990 at the age of 89.

Capt. Williamson A Sangma was elected to the Eighth Lok Sabha from Tura constituency of Meghalaya in the bye-election held in 1988. He resigned from the membership of Lok Sabha in 1989 following his appointment as Governor of Mizoram.

Earlier Capt. Sangma had been a member of Assam Legislative Assembly for a number of years. He had also been a member of the State Council of Ministers of Assam and held several important portfolios.

Capt. Sangma became the first Chief Minister of Meghalaya in April 1970. He again held the same position in 1976 and between 1981-87. Under his able stewardship, the State made notable progress.

Capt. Sangma served the Army from 1942 to 1946. He was the most popular leader of tribals inhabiting the Garo, Khasi and Jaintia Hills of Assam, who strove for autonomy and for a separate State of Meghalaya.

Capt. Sangma passed away at Delhi on 25th October, 1990 at the age of 71.

Shrimati Nirlep Kaur was a member of the Fourth Lok Sabha during 1967-70 representing Sangrur constituency of Punjab.

A well-known political and social worker, she worked relentlessly for the development of agriculture and had also been associated with various social and educational organisations in different capacities.

A widely travelled person and an able parliamentarian, she took keen interest in the proceedings of the House, specially relating to the problems faced by farmers.

Shrimati Nirlep Kaur passed away at Delhi on 4th November, 1990 at the age of 63.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

*The Members then stood in silence for a short while*

[*Translation*]

SHRI MADAN LAL KHURANA (South

Delhi): Mr. Speaker, Sir, I have written a letter to you requesting that we should pay our homage to the people who have laid down their lives in Ayodhya.

*(Interruptions)*

MR. SPEAKER: Please take your seat.

*(Interruptions)*

PROF. SAIF-UD-DIN SOZ (Baramulla): Mr. Speaker, Sir, homage should also be paid to the people who died in Kashmir and Baramulla. *(Interruptions)*

MR. SPEAKER: Mr. Soz, kindly sit down.

*(Interruptions)*

KUMARI MAYAWATI (Bijnor): Mr. Speaker, Sir, there has been large scale destruction in Bijnor. *(Interruptions)*

11.10 hrs.

#### PAPERS LAID ON THE TABLE

**Proclamations in relation to the state of Karnataka, Order in pursuance of the proclamation, Report of the Governor of Karnataka etc.**

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): Sir, I beg to lay on the Table—

- (1) (i) A copy of the Proclamation (Hindi and English versions) dated the 10th October, 1990 issued by the President under article 356 of the Constitution in relation to the State of Karnataka published in Notification No. G.S.R. 833 (E) in Gazette of India dated the 10th October, 1990 together with a Corrigendum thereto published in Notification No. G.S.R. 878 (E) dated the 1st Novem-